COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 148 OF 2016

Dated: 08th July, 2016

In the matter of :

The South Indian Sugar Mills Association & Ors. ....Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ....Respondent(s)

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matter on ***11.07.2016.***

COURT MASTER